


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 52/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP/43/2011
NAME OF THE COMPANY	Dawn Projects Private Limited
NAME OF THE PETITIONER(S)	Smt. Lakshmi Sujatha Tummala
NAME OF THE RESPONDENT(S)	Dawn Projects Private Limited & Annavajhala Ramanand -
UNDER SECTION	Rule 48 of NCLT

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhusudan representing Mr. N. Chand G. Gokhale.	Counsel	nandiyama.madhusudan@yahoo.com. 98498121712	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of Y. SURYANARAYANA	Counsel for Respondent	9849866556	

Enclosed Order Sheet

ORDER

Heard, Shri. N. Madhusudan, learned counsel for the petitioner and Mrs.C.Shilpa, learned counsel for the Respondent.

The learned counsel for the petitioner as well as counsel for respondents submit that they would file written arguments. The parties are directed to file their written arguments by 05.10.2017. Orders reserved.



Member (Technical)



Member (Judicial)